

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 32

**IA No. 223/21, 1722/22
In
CP (IB) No. 223/Chd/Pb/2019
(Admitted)**

**Under Section 9 & 60(5), 66
IBC 2016**

In the matter of:-

Shri Vardhman Rice Mills Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

J J Solvex Pvt. Ltd.

...Respondent/ Corporate Debtor

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 30.01.2023.

-sd-
Court Officer

December 05, 2022
SM